

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 119 of 2015**

**Dated: 16<sup>th</sup> July, 2015**

**In the matter of:-**

**BMM Ispat Ltd.**

**...Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

**ORDER**

The Court has not assembled today.

As agreed by learned counsel for the parties, list the matter  
on **21.08.2015.**

**COURT MASTER**